

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 328

IA-1461/2023

In

IB-589(PB) 2020

IN THE MATTER OF:

Anil Syal

.....APPLICANT/PETITIONER

SECTION

U/s 94

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Manohar Malik in IA-1461/2023

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **26.05.2023.**

**Sd/-
(Court Officer)**